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XI

ITEM NO.94

REGISTRAR COURT. 2

SECTION

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR M K HANJURA

Petition(s) for Special Leave to Appeal (C)

No(s).

2301/2015

U. P. FINANCIAL CORPORATION & ANR.

Petitioner

(s)

VERSUS

M/S. CARDOLA BOARD MILLS PVT. LTD. & ORS.

Respondent

(s)

(with interim relief and office report)

Date : 10/04/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr. Rakesh Uttamchandra Upadhyay, Adv.

For Respondent(s)

Mr. Rohit K. Singh, Adv.
Ms. Poonam Anand, adv.

UPON hearing the counsel the Court made the following
O R D E R

1 The office report indicates that the respondent No.
has
of already filed the counter affidavit. Await the return
the
service of notice already issued to the respondent Nos.2 & 3.
List again on 31.07.2015.

(M K HANJURA)
Registrar

SB
Signature Not Verified

Digitally signed by
Sushma Kumari Bajaj
Date: 2015.04.13
14:03:11 IST
Reason: